

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

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ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

OA No.239/2013  
Date of Order : 16.07.2013

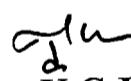
Mr.J.K.Mishra, present, on behalf of applicant.  
Mr. Bharat Parihar, present, on behalf of  
Mr. Varun Gupta, counsel for respondents.

Applicant, Shri Manohar Lal Khoiwal, has sent a letter dated 11.07.2013 to this Tribunal, in which he has stated that he wants to withdraw the OA. The same is taken on record.

Counsel for the respondents has no objection.

In view of the submission made in the letter dated 11.07.2013 received by registered post, the OA is dismissed as withdrawn.

  
[ Meenakshi Hooja ]  
Administrative Member

  
[Justice K.C.Joshi]  
Judicial Member

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